

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name   | Remarks |
|-----|------------------|-------------|---|---------|
| 1   | ITA 85/RPR/2025  | 2008-09     | [D] LNS INDUSTRIES PVT LTD (DEFECT COMPLIED)                                |         |
| 2   | ITA 86/RPR/2025  | 2009-10     | [D] LNS INDUSTRIES PVT LTD, BHILAI  |         |
| 3   | ITA 87/RPR/2025  | 2011-12     | [D] LNS INDUSTRIES PVT LTD  |         |
| 4   | ITA 645/RPR/2025 | 2018-19     | [D] MOHAMMED RAFIQUE MEMON  |         |
| 5   | ITA 648/RPR/2025 | 2018-19     | [A] MOHAMMED RAFIQUE MEMON, JHANJGIR-CHAMPA (DEFECT COMPLIED)               |         |
| 6   | ITA 658/RPR/2025 | 2014-15     | [D] CHHATTISGARH STATE POWER GENERATION COMPNAY LIMITED                     |         |
| 7   | CO 16/RPR/2026   | 2014-15     | [A] CHHATTISGARH STATE POWER GENERATION COMPNAY LIMITED, RAIPUR (DEFECTIVE) |         |
| 8   | ITA 678/RPR/2025 | 2017-18     | [A] SAI SHANTI SHIKHAN SAMITI, BHILAI                                       |         |
| 9   | ITA 679/RPR/2025 | 2018-19     | [A] SAI SHANTI SHIKHAN SAMITI, BHILAI                                       |         |
| 10  | ITA 707/RPR/2025 | 2019-20     | [D] ANAND KUMAR AGARWAL (DEFECTIVE)   |         |
| 11  | CO 1/RPR/2026    | 2019-20     | [A] ANAND KUMAR AGARWAL   |         |
| 12  | ITA 706/RPR/2025 | 2014-15     | [D] GOENKA ROCKWOOL INDIA PRIVATE LIMITED (DEFECTIVE)                       |         |
| 13  | ITA 721/RPR/2025 | 2014-15     | [A] GOENKA ROCKWOOL INDIA PRIVATE LIMITED, RAIPUR                           |         |



Office Superintendent  
For Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 19-MAY-2026 (TUESDAY)  
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name   | Remarks |
|-----|------------------|-------------|---|---------|
| 1   | ITA 232/RPR/2025 | 2018-19     | [A] AKASH MANGLANI, BILASPUR (DEFECT COMPLIED)                |         |
| 2   | ITA 421/RPR/2025 | 2012-2013   | [A] SUDHA SINGH   |         |
| 3   | ITA 491/RPR/2025 | 2013-14     | [A] MANOJ SHARMA, LEGAL HEIR OF LATE SHRI KAILASHCHAND SHARMA |         |
| 4   | ITA 597/RPR/2025 | 2017-18     | [A] URMILA KEDIA, RAIGARH (DEFECTIVE)                         |         |
| 5   | ITA 598/RPR/2025 | 2017-18     | [A] URMILA KEDIA, RAIGARH (DEFECTIVE)                         |         |
| 6   | ITA 680/RPR/2025 | 2015-16     | [D] SUNIL RE ROLLERS (DEFECTIVE)                              |         |
| 7   | ITA 681/RPR/2025 | 2015-16     | [D] AMBITIOIN BUILDCON PVT LTD (DEFECTIVE)                    |         |
| 8   | ITA 682/RPR/2025 | 2019-20     | [D] MEGHA NACHRANI (DEFECTIVE)                                |         |
| 9   | ITA 683/RPR/2025 | 2017-18     | [A] POOJA SAHU (DEFECTIVE)                                    |         |
| 10  | ITA 722/RPR/2025 | 2011-12     | [D] RAJ KUMAR LOHIA (DEFECTIVE)                               |         |
| 11  | CO 28/RPR/2025   | 2011-12     | [A] RAJKUMAR LOHIA, RAJNANDGAON                               |         |
| 12  | ITA 723/RPR/2025 | 2011-12     | [D] VINOD KUMAR LOHIA (DEFECTIVE)                             |         |
| 13  | CO 8/RPR/2026    | 2011-12     | [A] VINOD KUMAR LOHIA, RAJNANDGAON                            |         |
| 14  | ITA 749/RPR/2025 | 2019-20     | [A] SUNIL SPONGE PVT. LTD., RAIPUR (DEFECTIVE)                |         |
| 15  | ITA 729/RPR/2025 | 2017-18     | [D] SUNIL SPONGE PRIVATE LIMITED                              |         |
| 16  | CO 26/RPR/2025   | 2017-18     | [A] SUNIL SPONGE PRIVATE LIMITED, RAIPUR                      |         |
| 17  | ITA 730/RPR/2025 | 2011-12     | [A] RAJINDER SINGH BHASIN, RAIPUR                             |         |
| 18  | ITA 286/RPR/2026 | 2016-17     | [A] JACOB IDICULA, KORBA (DEFECTIVE)                          |         |



Office Superintendent  
For Assistant Registrar  
15-May-2026


**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**


**IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name  | Remarks |
|-----|------------------|-------------|--|---------|
| 1   | ITA 290/RPR/2026 | 2017-18     | [A] AVA BUILDCON, RAIPUR (DEFECTIVE)                         |         |
| 2   | ITA 291/RPR/2026 | 2018-19     | [A] LAXMAN PRASAD BHAGAT (DEFECTIVE)                         |         |
| 3   | ITA 292/RPR/2026 | NA          | [A] GRAM BARTORI VIKAS SHIKSHAN SAMITI, BILASPUR (DEFECTIVE) |         |
| 4   | ITA 190/RPR/2024 | 2019-20     | [A] SOUTH EASTERN COALFIELDS LIMITED                         |         |
| 5   | MA 75/RPR/2023   | 1998-99     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 6   | MA 76/RPR/2023   | 1999-2000   | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 7   | MA 77/RPR/2023   | 2000-01     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 8   | MA 78/RPR/2023   | 2001-02     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 9   | MA 79/RPR/2023   | 2002-03     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 10  | MA 80/RPR/2023   | 2004-05     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 11  | MA 81/RPR/2023   | 2004-05     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 12  | MA 82/RPR/2023   | 2006-07     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |
| 13  | MA 83/RPR/2023   | 2007-08     | [D] MESERS SOUTH EASTERN COALFIELDS LIMITED                  |         |
| 14  | MA 84/RPR/2023   | 2005-06     | [D] SOUTH EASTERN COALFIELDS LTD                             |         |

  
Office Superintendent  
For Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                   | Remarks |
|-----|------------------|-------------|---|---------|
| 1   | ITA 108/RPR/2025 | 2017-18     | [A] ENTREPRENEURS ORGANISATION, RAIPUR          |         |
| 2   | ITA 406/RPR/2025 | 2017-18     | [D] SURYA WIRES PRIVATE LIMITED                 |         |
| 3   | ITA 489/RPR/2025 | 2013-14     | [D] ABHINAV GREEN POWER INDIA PRIVATE LIMITED   |         |
| 4   | ITA 507/RPR/2025 | 2019-20     | [A] SHANTA TECHNO PVT. LTD., RAIPUR             |         |
| 5   | ITA 552/RPR/2025 | 2020-21     | [D] GOPAL PRASAD SARAF (DEFECTIVE)              |         |
| 6   | ITA 622/RPR/2025 | 2014-15     | [A] ASHISH KUMAR AGRAWAL, RAIPUR                |         |
| 7   | ITA 623/RPR/2025 | 2017-18     | [A] UTTAMCHAND JAIN, BALOD                      |         |
| 8   | ITA 663/RPR/2025 | 2012-13     | [A] ARIHANT INFRAMINING PRIVATE LIMITED, RAIPUR |         |
| 9   | ITA 664/RPR/2025 | 2012-13     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 10  | ITA 665/RPR/2025 | 2013-14     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 11  | ITA 666/RPR/2025 | 2014-15     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 12  | ITA 667/RPR/2025 | 2015-16     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 13  | ITA 668/RPR/2025 | 2018-19     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 14  | ITA 669/RPR/2025 | 2019-20     | [A] SHRI JACOB IDICULA, KORBA (DEFECTIVE)       |         |
| 15  | ITA 670/RPR/2025 | 2020-21     | [A] CHARANJEET SINGH, DURG                      |         |
| 16  | ITA 672/RPR/2025 | 2012-13     | [A] BINOD KUMAR AGRAWAL, RAIPUR (DEFECTIVE)     |         |
| 17  | ITA 673/RPR/2025 | 2018-19     | [A] PRAKASH CORPORATES, RAIPUR                  |         |
| 18  | ITA 675/RPR/2025 | 2020-21     | [D] WALLFORT PROPERTIES PVT LTD (DEFECTIVE)     |         |
| 19  | ITA 676/RPR/2025 | 2023-24     | [D] WALLFORT PROPERTIES PVT LTDQ (DEFECTIVE)    |         |

  
Office Superintendent  
For Assistant Registrar  
15-May-2026


**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 22-MAY-2026 (FRIDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name   | Remarks |
|-----|------------------|-------------|---|---------|
| 1   | ITA 505/RPR/2025 | 2012-13     | [A] ESIC CONSULTANCY PVT. LTD., BILASPUR (DEFECTIVE)                                      |         |
| 2   | ITA 742/RPR/2025 | 2011-12     | [A] JAGADAMBA POWER AND ALLOYS LIMITED, RAIPUR (DEFECT COMPLIED)                          |         |
| 3   | ITA 793/RPR/2025 | 2015-16     | [D] RAIPUR DEVCON PVT. LTD.   |         |
| 4   | CO 6/RPR/2026    | 2015-16     | [A] RAIPUR DEVCON PVT. LTD.   |         |
| 5   | ITA 293/RPR/2026 | 2023-24     | [A] SHAIENDRA VERMA, RAIPUR   |         |
| 6   | ITA 294/RPR/2026 | 2013-14     | [A] SANJEEV KUMAR AGRAWAL, RAIPUR   |         |
| 7   | ITA 295/RPR/2026 | 2020-21     | [A] NEETA GOENKA, RAIPUR  |         |
| 8   | ITA 300/RPR/2026 | 2014-15     | [A] LATE KAILASH CHANDRA AGRAWAL,,MAHASAMUND, REPRESENTED BY LEGAL HEIR<br>ANKUSH AGRAWAL |         |
| 9   | ITA 301/RPR/2026 | 2017-18     | [A] SHANOVI INFRASTRUCTURE PRIVATE LIMITED  |         |
| 10  | ITA 304/RPR/2026 | 2019-20     | [A] BIMAL DEVNATH,PAKHANJORE (DEFECTIVE)  |         |
| 11  | ITA 308/RPR/2026 | 2022-23     | [A] CREST STEEL AND POWER PRIVATE LIMITED (DEFECTIVE)                                     |         |

  
Office Superintendent  
For Assistant Registrar  
15-May-2026